

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 130 OF 2018 &
IA NOS. 610, 609 & 1169 OF 2018**

Dated: 28th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Adani Power Maharashtra Limited **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Parichita Chowdhury

Counsel for the Respondent(s) : Ms. Saumya Sharma for R-2

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **6-12-2018**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/kt